

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 240**  
**(IB)-1091(ND)18**  
**IA/5037/2020, I.A-5153/2020, IA/5154/2020.**

**IN THE MATTER OF:**

**M/s. Pro Sportify Pvt. Ltd.**

**... Applicant/Petitioner**

**Vs**

**M/s. vivid IT Solutions Pvt. LTd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 14.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotified to 28.04.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**